IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-516
IB-546/ND/2017
IA/5463/2021

IN THE MATTER OF:
Vinayak Advertising **....Applicant**
Vs.
Rajesh Gems and Jewels Pvt. Ltd. & Ors. **.....Respondent**

SECTION
U/s 9 IBC Liq. **Order delivered on 20.03.2023**

CORAM:
SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Applicant :
For the Respondent :
For the Liquidator : Mr. Yogender Pal Singh, Liquidator

ORDER

Due to paucity of time, the matter is listed on **25.04.2023.**

S/d-
(Court Officer)

Amit Tiwari
20.03.2023